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Title : Motion for consideration of the Salaries and Allowances of Ministers (Amendment) Bill, 2009 (Bill Passed).

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): Madam, I beg to move :

"That the Bill further to amend the Salaries and Allowances of Ministers Act, 1952, be taken into consideration."

...(Interruptions)

MADAM SPEAKER: The question is :

"That the Bill further to amend the Salaries and Allowances of Ministers Act, 1952, be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is :

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

SHRI P. CHIDAMBARAM : Madam, I beg to move :

"That the Bill be passed."

MADAM SPEAKER: The question is :

"That the Bill be passed."

The motion was adopted.

.....
...(Interruptions)

श्री लालू प्रसाद (सारण): महोदया, बिना चर्चा के सारे बिल पास किए जा रहे हैं, यह सही नहीं है। इसलिए हम वॉकआउट करते हैं।

12.17 hrs.

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*Shri Lala Prasad and some other hon'ble
Members then left the House.*